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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/119/2016
NAME OF THE PETITIONER(S) : Mr. S. Suresh
NAME OF THE RESPONDENT(S) : M/s Avon Institute of Modern Sciences Pvt. Ltd. &
another
UNDER SECTION : 397/398, 402 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. N. RAMAKRISHNAN for
WARREN → JAI RAM

Adv for Petr



2. G. Meera
for A. K. Myliam &
Associates LLP

R₁ & R₂



ORDER

Shri N Ramakrishnan, counsel for petitioner present. Ms G Meera, representing senior counsel for R1 & R2 present and prayed time for submitting final arguments stating that her senior counsel is unwell. Time extended at request. Put up on 10/3/2017 at 10.30 A.M.

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)